GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6860
ANSWERED ON:17.05.2012
EMPLOYMENT SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether many villages in the country are still backward since independence;
- (b) if so, the latest details thereof alongwith the reasons therefor;
- (c) the names of the existing employment schemes in the country and the names of villages where such schemes are being implemented;
- (d) the lacuna found in existing employment schemes; and
- (e) the names of the schemes being formulated for upcoming years after removing such lacunas for rural development?

Answer

MINISTER OF STATE IN THE MINISTERY OF RURAL EVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (c): The Ministry of Rural Development has been implementing through State Governments and Union Territory Administrations schemes namely Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) for wage and self-employment respectively for people living in villages including backward villages of the country.
- (d): The Ministry of Rural Development have noticed a few lacunae like delay in payment of wage and delay in release of State share by some of the State Governments under rural employment programme.
- (e): The Ministry is not formulating new scheme at present, however necessary advisories are issued to the State Governments to adopt five pronged strategy i.e.(i) creation of awareness about the schemes,(ii) transparency, (iii) people's partnership, (iv) accountability, social audit and (v) strict vigilance and monitoring at all levels to improve the implementation process.